

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

24.

C.A.(CAA)/116(MB)/2022

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES: ACG Pharma Technologies Private Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Tabrez Malawat a/w Mr. Gaurav Sharawat and Mr. Syed Hamza, Ld.  
Counsel for the Applicant company present.
2. By order of the Bench, this matter is adjourned to 07.10.2022.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)